

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00411/2018

Jabalpur, this Monday, the 13th day of January, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Ankesh Yadav
S/o Shri Mohan Lal
Aged about 20 years
By Occupation: unemployed
R/o Village Jaswant Nagar, Post Mawai
Tehsil Baldeogarh
District Tikamgarh (MP) PIN Code 472115 **-Applicant**

(By Advocate –None)

V e r s u s

1. Union of India,
Through its Principal Secretary,
Department of Railway Rail Bhawan
Rafi Marg New Delhi PIN Code 110003

2. Collector Tikamgarh, District Tikamgarh (M.P.) PIN
Code 472115

3. Divisional Railway Manager (Personnel) Bhopal (M.P.) PIN Code 462016

4. General Manager West Central Railway
Personnel Department
Jabalpur
District Jabalpur (M.P.) PIN Code 482001- **Respondents**

(By Advocate –Shri Vijay Tripathi for respondents Nos.1, 3 and 4 & Shri Aditya Narayan Shukla proxy counsel for Shri Akash Choudhary for respondents Nos.2 and 5)

O R D E R (Oral)**By Navin Tandon, AM:-**

None for the applicant.

2. On perusal of order sheets, it is seen that notices were issued on 01.05.2018 and respondents Nos.1, 3 & 4 have filed their reply on 22.01.2019.

3. It is observed that neither the applicant nor his counsel has put appearance on the last three occasions i.e. on 11.02.2019, 19.08.2019 and 08.11.2019. Today when the matter was called no one appeared on behalf of the applicant. Thus, it appears that the applicant is not interested in prosecuting the matter any more.

4. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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